

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-21/2008(Pt.)/3156/A.**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ito Basar, District & Sessions Judge,  
Khonsa, Tirap District,  
Arunachal Pradesh.

Dated Guwahati, 12<sup>th</sup> April, 2023.

Sub:- **Casual Leave.**

Ref:- D&SC/KSA/Estt/2019/01/902 Dated 04.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.04.2023**. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office for the aforesaid days.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/3157-3158/A, dated 12.04.2023**

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench,  
Naharlagun, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**